

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT VI

Item No. 12.

IA 29(MB)2023 IA 18(MB)2023 In C.P. (IB)/1260(MB)2022

CORAM:

SHRI SANJIV DUTT
MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING DATED **13.09.2023**

NAME OF THE PARTIES: **Axis Trustee Services Limited**
Vs
Future Ideas Company Limited

Counsel for the FC : Adv. Varun Nathani a/w Adv. Suchitra Valjee & Adv. Rajni Shah i/b Manilal Kher Ambalal & Co.

Counsel for the CD : Adv. Petrushka Dasgupta & Adv. Krisshna Baruah i/b ALMT Legal

Sec 7 r/w Sec 60(5) IBC

ORDER

Counsel for FC submits that transfer matter has been preferred before the Hon'ble Principal Bench for transferring the connected matter. He is directed to serve the copy of the transfer application to the other side. List on **05.10.2023**.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

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